

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4562

ANSWERED ON:21.04.2015

MARKET SURVEILLANCE PROGRAMME

Chavan Shri Ashok Shankarrao; Gupta Shri Sudheer; Kirtikar Shri Gajanan Chandrakant; Rao (Avnithi) Shri Muthamsetti
Srinivasa; Singh Shri Kunwar Haribansh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government proposes to launch a market surveillance programme in big cities by deploying engineering college students to prevent use of fake ISI marks for those products which do not comply with safety standards;
- (b) if so, the details thereof and the time by which it is likely to be launched;
- (c) whether the Government proposes to pass the new consumer law and the Bureau of Indian Standards Act which envisages stricter penalty for the violators including class suit; and
- (d) if so, the time by which it is likely to be implemented?

Answer

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAM VILAS PASWAN)

(a) & (b) : Madam, there is no such proposal.

(c) & (d) : Yes, Madam. The new Bills have been sent to the Cabinet for consideration.